

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 779
(To be answered on the 3rd December 2015)**

INTERNATIONAL AIRPORT NORMS

779. SHRI SUNIL KUMAR SINGH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the norms prescribed for international Airports;**
- (b) whether Gaya Airport is of international standards, if so, the details thereof;**
- (c) the details of flights operating daily from Gaya airport;**
- (d) whether there is a regular flight of Air India from Gaya to Delhi, if so, the details thereof;**
- (e) if not, the reasons therefor; and**
- (f) whether the Government proposes to start regular flights from Gaya to Delhi and if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a): Declaration of an airport as International Airport depends upon various factors like traffic potential, demand from airlines for operation of international flights, availability of the facilities like suitable length of Runway to cater to medium capacity long-range aircraft or equivalent type of aircraft, scope for extending the runway length further as per future requirements for large bodied air crafts, availability of Ground Lighting Facilities and Instrument Landing System for operation of aircraft at night and availability of Customs, Immigration, Health and Animal & Plant Quarantine services.

(b): Gaya is a declared customs airport. However, international flights are operating from Gaya.

(c) & (d): The details of flights being operated per week by various airlines at Gaya Airport are as under:

Domestic - Air India (7)

International - Air India (4), Myanmar Airways (4), Druk Air (3), Mihin Lanka (1), Thai Airways (7)

Druk Air (from December 2015 to March 2016) and Mihin Lanka (November 2015 & from February to March 2016) will be operating flights from Gaya Airport.

Presently, Air India is operating following flights:

- Delhi-Gaya-Varanasi-Delhi (daily)**
- Delhi-Gaya-Yangoon-Gaya-Delhi (once in a week)**

(e): Does not arise.

(f): Flight operations in domestic sector have been deregulated and the airlines are free to operate anywhere in the country subject to Route Dispersal Guidelines (RDG) issued by the Government. It is upto the airline operators to provide air services to specific places depending upon the traffic demand and commercial viability.
